

की प्रवधि रखी गयी है। क्या वे प्रस्ताव करते हैं कि एक महीने के अन्दर अन्तिम निर्णय हो जायेगा ?

श्री आबिद अली : जी, नहीं। एक महीने में तो नहीं होगा। कुछ ज्यादा वक्त लग जायेगा। सैकशन बना दी जायेगी।

श्री भक्त दर्शन : क्या इसका यह अर्थ है कि इस वक्त जैसी व्यवस्था एम्पलायमेंट एक्सचेंजों में है वही मार्च १९५६ तक चलने दी जायेगी, या इस बीच में अन्तिम निर्णय कर दिया जायेगा ?

The Minister of Labour (Shri Khandubhai Desai) : According to the Shiva Rao Committee's report, the training centres and Labour Exchanges have to be transferred to the States. Certain preliminary arrangements have to be gone through. There has already been a Labour Ministers' Conference where this question was discussed. We have sent out details regarding the method and manner of transferring these Exchanges to them. Till they agree to take over these Exchanges they will be worked as they are being worked at present.

सरदार ए० एस० सहगल : क्या यह सच है कि शिवराव कमेटी की रिपोर्ट पर मध्यप्रदेश में जो सेंट्रल ट्रेनिंग सेंटर है उसको मध्य प्रदेश सरकार की सलाह से हटाने की कार्रवाई शुरू की गयी है ?

Shri Khandubhai Desai : We had been in communication with the Madhya Pradesh Government, and whatever decision we take, will be taken in consultation with that Government.

Shri P. C. Bose : May I know whether as a result of the transfer of these Exchanges to the States, the service conditions of the staff will be affected in any way ?

Shri Khandubhai Desai : That is the main question which is under discussion with the State Governments.

WRITTEN ANSWERS TO QUESTIONS

National Farmers' Convention

*54. **Shri Radha Raman :** Will the Minister of Food and Agriculture be pleased to refer to the reply given to

Starred Question No. 2673 on the 28th April, 1955 and state :

(a) whether Government have considered the resolutions passed at the National Farmers' Convention held in New Delhi in April, 1955 ; and

(b) if so, the decisions taken thereon ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) and (b). The Farmers' Forum which was responsible for organising the National Farmer's Convention is a private organization. A copy of the resolution passed at the Convention has already been placed on the Table of the House. The Farmers' Forum is supposed to take necessary action on the resolutions. The Government of India is not concerned in the matter.

Private Forests

*57. **Shri Eswara Reddi :** Will the Minister of Food and Agriculture be pleased to state :

(a) whether the Madras Government have recommended to the Union Government for the acquisition of certain private forests in the state ;

(b) if so, the reasons therefor ; and

(c) the number of forests and their areas proposed to be acquired ?

The Minister of Food and Agriculture (Shri A. P. Jain) : (a). No Sir.

(b). and (c). Do not arise.

Food and Water Scarcity

*69. **Shri Ibrahim :** Will the Minister of Food and Agriculture be pleased to state :

(a) the names of States which have reported food and water scarcity conditions in their areas giving the areas affected in each case ;

(b) whether these areas have been inspected by any officer of the Central Government ;

(c) if so, whether any report has been submitted ; and

(d) what measures have been taken by the Central Government to give relief to the people.

The Minister of Food and Agriculture (Shri A. P. Jain) : (a) to (d). A detailed statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 21].